methodology for calculation of green credit in respect of tree plantation, as mentioned therein, framed under sub-rule (1) of rule 5 of the Green Credit Rules, 2023.

[Placed in Library. See No. L.T. 693/18/24]

(E) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 05(E)., dated the 1st January, 2024, amending the Principal notification No. S.O. 5481(E), dated the 31st December, 2021, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L.T. 694/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 and sub-section (6) of Section 40 of the Water (Prevention and Control of Pollution) Act, 1974:-
 - (a) Annual Report and Accounts of the Central Pollution Control Board (CPCB), Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 470/18/24]

Report and Accounts (2021-22) of NYKS, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangathan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 475/18/24]